

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Commercial Appeal No. 13 of 2020

The State Highways Authority of Jharkhand Appellant
Versus

RCM Infrastructure Limited Respondent

With
Commercial Appeal No.14 of 2020

The State Highways Authority of Jharkhand Appellant
Versus

RCM Infrastructure Limited Respondent

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. Rajiv Ranjan, Sr. Advocate
Mr. Ashutosh Anand, Advocate

For the Respondent : Mr. Prashant Pallav, Advocate

Oral Order
13/ Dated 22.09.2021

Heard in part.

Put up these cases for further hearing on 06.10.2021 at the top
of the list at 10:30 A.M.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)